

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Criminal) No.266/2021

L. RAGHUMANI SINGH

Petitioner(s)

VERSUS

DISTRICT MAGISTRATE, IMPHAL WEST DISTRICT,
MANIPUR & ANR.

Respondent(s)

(With appln.(s) for IA No.70478/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.70476/2021-APPROPRIATE ORDERS/DIRECTIONS, IA No.73189/2021 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 73187/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES)

Date : 03-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Shadan Farasat, AOR
Mr. Bharat Gupta, Adv.
Ms. Tanvi Tuhina, Adv.
Mr. Shourya Dasgupta, Adv.
Ms. Suhavi Arya, Adv.
Mr. Aman Naqvi, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Hijam Lenini, AAG
Mr. Pukhrambam Ramesh Kumar, AOR
Ms. Anupama Ngangom, Adv.
Mr. Karun Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1 List the Writ Petition on 17 September 2021.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Court Master